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O.A. No. 94/06

ORDER DATED 9th JULY, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. J.M. Patnaik, Ld. Counsel appearing for the applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.

This O.A has been filed challenging Annexure-A/9 order dt. 03.01.2006 and with an additional prayer for promotion to the post of Asstt. Commissioner of Income-tax. By filing M.A. No.533/06 Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents submits that Annexure-A/9 has already been withdrawn and the applicant has already been joined to the post of Asstt. Commissioner of Income-tax ~~on promotion~~

In the above circumstances, we are of the view that this O.A itself has become infructuous. Hence this O.A stands dismissed as infructuous. No costs.

Chapb
Member (A)

Kappan
MEMBER (J)